

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2299
TO BE ANSWERED ON 23.09.2020

Compensatory Afforestation

.2299. SHRI KOMATI REDDY VENKAT REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has compiled a list of locations and corresponding acreage where Compensatory Afforestation was carried out in the State of Telangana, especially in the district of Yadadri-Bhongir;
- (b) if so, the details thereof, in each year since 2014: and
- (c) the sanction, release and utilization of CAMPA funds in each year since 2014, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) Yes, sir. A list of such locations and corresponding acreage where Compensatory Afforestation have been carried out in Yadadri-Bhuvangiridistrict of Telangana is attached at **Annexure I**.
- (b) The details of implementation of the Compensatory Afforestation in Yadadri-Bhuvangiridistrict since 2014 are as follows:

S.No	Year	CA implemented in Ha
1	2016-17	132.00
2	2017-18	200.00
3	2018-19	331.70
	Total	663.70

- (c) The State-wise release of Funds from the Ad-hoc CAMPA SINCE 2014 is provided at **Annexure-II**.

Annexure I referred to in reply to part (a) of the Lok Sabha Unstarred Question No.2299 by Shri Komati Reddy Venkat Reddy due for answer on 23.09.2020 regarding Compensatory Afforestation.

Details of Compensatory Afforestation Land in Telangana for Damarcherla Project in Yadadri Bhuvanagiri District

SL. No.	Name of the District	Name of the Division	Name of the Project	Forest area diverted in Ha.	GOI/GOAP reference No.	C.A. Stipulated (in Ha)	Extent of non forest land handed over (in Ha)	Location of the non forest land. Village/ Mandal / Sy. No.						
						Non Forest land.		Village	Mandal	Sy. No.	Erst while District	New Mandal	New Division	New District
1	Nalgonda	Nalgonda	Diversion of 1892.35 Na of FL in favour of TSGENCO for the establishment of coal based thermal power station of capacity 4400 MW at Veerapalem(V) and 2400 MW at Dilwarpur (V) of Damarcherla I Mandal of Nalgonda Dist.	1892.35	GoI MoEF & CC (FC Section) New Delhi F.No. 8-07/15-C, DI: 7-7-2015, GoT , EFS & T (Fot -I) dept., GoMS. No. 38, Dt: 30-7-2015	41.683	41.683	Begumpet	Rajapet	216	Nalgonda	Rajapet	Yadadri Bhuvanagiri	Yadadri Bhuvanagiri
						38.040	38.040	Renukunta	Rajapet	291	Nalgonda	Rajapet	Yadadri Bhuvanagiri	Yadadri Bhuvanagiri
						60.703	60.703	Velupupally	Turkapally	180	Nalgonda	Turkapalle_M	Yadadri Bhuvanagiri	Yadadri Bhuvanagiri
						20.639	20.639	Venkatapur	Turkapally	91	Nalgonda	Turkapalle_M	Yadadri Bhuvanagiri	Yadadri Bhuvanagiri
						48.967	48.967	Ibrahimpur	Turkapally	120	Nalgonda	Turkapalle_M	Yadadri Bhuvanagiri	Yadadri Bhuvanagiri
								Ibrahimpur	Turkapally	121	Nalgonda	Turkapalle_M	Yadadri Bhuvanagiri	Yadadri Bhuvanagiri
						172.801	172.801	Vavilapally	Narayanpur	279	Nalgonda	Narayanpur	Yadadri Bhuvanagiri	Yadadri Bhuvanagiri
						74.462	74.462	Vavilapally	Narayanpur	318	Nalgonda	Narayanpur	Yadadri Bhuvanagiri	Yadadri Bhuvanagiri
						112.098	112.098	Janagam	Narayanpur	210	Nalgonda	Narayanpur	Yadadri Bhuvanagiri	Yadadri Bhuvanagiri
								Janagam	Narayanpur	211	Nalgonda	Narayanpur	Yadadri Bhuvanagiri	Yadadri Bhuvanagiri
						48.158	48.158	Chillapuram	Narayanpur	278	Nalgonda	Narayanpur	Yadadri Bhuvanagiri	Yadadri Bhuvanagiri
23.472	23.472	Chillapuram	Narayanpur	327	Nalgonda	Narayanpur	Yadadri Bhuvanagiri	Yadadri Bhuvanagiri						
22.662	22.662	Chillapuram	Narayanpur	343	Nalgonda	Narayanpur	Yadadri Bhuvanagiri	Yadadri Bhuvanagiri						
Yadadri Bhuvanagiri Division Total						663.685	663.685							

Annexure II referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 2299 by Shri Komati Reddy Venkat Reddy due answer on 23.09.2020 regarding Compensatory Afforestation

Details of Fund Release from Adhoc CAMPA for Implementation of APOs of State CAMPA

(Rs in crores)

Sl. No.	State/UT	2014-15	2015-16	2016-17	2017-18	2018-19
1	Andaman & Nicobar Islands	2.30	1.00	0.00	1.33	1.56
2	Andhra Pradesh	135.00	85.00	89.00	97.00	104.47
3	Arunachal Pradesh	47.50	62.00	150.00	0.00	354.15
4	Assam	0.00	0.00	30.00	70.00	45.84
5	Bihar	9.00	34.14	33.00	30.31	46.62
6	Chandigarh	0.20	2.12	1.00	1.13	1.27
7	Chhattisgarh	193.00	239.00	280.00	0.00	0.00
8	Dadra & Nagar Haveli	0.00	0.00	0.00	0.00	0.00
9	Daman & Diu	0.00	0.00	0.00	0.00	0.00
10	Delhi	4.00	3.91	4.00	0.00	0.00
11	Goa	0.00	0.00	0.00	0.00	0.00
12	Gujarat	65.00	33.00	99.00	27.00	212.66
13	Haryana	23.00	64.00	18.00	80.00	144.20
14	Himachal Pradesh	101.00	85.47	150.62	120.00	132.52
15	Jammu & Kashmir	34.00	31.00	102.00	69.00	0.00
16	Jharkhand	175.00	141.00	149.00	234.00	286.25
17	Karnataka	65.00	60.00	85.12	86.00	101.40
18	Kerala	4.54	0.00	0.00	8.00	14.61
19	Lakshdweep	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	89.50	213.00	140.00	200.00	268.76
21	Maharashtra	148.00	155.00	205.00	199.00	225.00
22	Manipur	8.27	25.00	15.00	29.50	24.85
23	Meghalaya	0.00	16.56	0.00	7.00	0.00
24	Mizoram	6.80	10.00	7.73	6.85	8.30
25	Nagaland	0.00	0.00	0.00	0.00	0.00
26	Odisha	180.00	322.00	426.00	509.00	554.00
27	Puducherry	0.00	0.00	0.00	0.00	0.00
28	Punjab	41.00	49.00	66.00	64.00	79.20
29	Rajasthan	74.00	48.00	148.06	179.00	182.03
30	Sikkim	13.70	11.00	9.00	0.00	0.00
31	Tamil Nadu	0.00	3.52	9.00	12.68	7.00
32	Telangana	35.00	76.00	117.00	127.00	237.38
33	Tripura	8.00	11.00	12.00	7.10	16.70
34	Uttar Pradesh	44.91	177.00	97.00	144.00	150.60
35	Uttarakhand	68.00	164.00	170.71	96.00	303.00
36	West Bengal	0.00	0.00	21.00	0.00	21.22
	Total	1,575.72	2,122.72	2,634.24	2,404.90	3,523.59